

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

CUSTOMS Appeal No. 10597 of 2021

(Arising out of OIA-JMN-CUSTM-000-APP-29-21-22 dated 30.04.2021 passed by
Commissioner of Customs –Jamnagar (Prev))

C.C. JAMNAGAR (PREV)

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR-GUJARAT

...Appellant

VERSUS

RELIANCE INDUSTRIES LIMITED

PO RELIANCE GREENS SUB PO MOTIKHAVADI
JAMNAGAR-GUJARAT

...Respondent

APPEARANCE:

Shri Sanjay Kumar, Superintendent (Authorized Representative) appeared for
the Appellant

Shri J. C. Patel & Rahul Gajera, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 05.10.2023
DATE OF DECISION: 20.10.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10267 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha